

[English]

Housing Plan for NCR

1311. SHRISHRAVAN KUMAR PATEL:
Will the Minister of URBAN DEVELOPMENT
be pleased to state:

(a) whether a mass housing plan for the
National Capital Region has been prepared;
and

(b) if so, the number of dwelling units
proposed to be constructed thereunder
alongwith the details of cost etc.?

THE MINISTER OF STATE IN THE
MINISTRY OF URBAN DEVELOPMENT
(SHRI M. ARUNACHALAM): (a) No, Sir.

(b) Does not arise.

**Pending Scheme/Projects of West
Bengal**

1312. SHRI JITENDRA NATH DAS:
Will the Minister of PETROLEUM AND
NATURAL GAS be pleased to state:

(a) the details of schemes projects
pertaining to the oil and natural gas projected
by Government of West Bengal are pending
with the Union Government for clearance;
and

(b) the steps taken by the Union
Government for early clearance of the
projects/schemes?

THE MINISTER OF PETROLEUM AND
NATURAL GAS (SHRI B.
SHANKARANAND): (a) No such proposals
are pending with the Government of India.
(b) does not arise.

**Time Bound Programme for
Development of NCR**

1313. SHRI SANAT KUMAR MADAL:
Will the Minister of URBAN DEVELOPMENT
be pleased to state:

(a) whether any time-bound plan/
programme has been drawn up for the
development of the national Capital Region;

(b) if so, the details thereof; and

(c) the total capital outlay involved on
the implementation of the National Capital
Region Plan since its inception in 1985?

THE MINISTER OF STATE IN THE
MINISTRY OF URBAN DEVELOPMENT
(SHRI M. ARUNACHALAM): (a) Yes, Sir. A
pogramme has been drawn up by NCR
Board for development of national Capital
Region during the 8th Plan 1992-97).

(b) the details of the 8th Plan proposals
of NCR Board are in the Statement attached.

(c) The total capital outlay involved on
the implementation of projects approved by
the NCR Planning Board, both by Central
Government and State Governments and its
agecines from April, 1985 to March, 1992 is
reported to be Rs. 127. 96 crores.

Financial Recruitment's of NCR in the VIII Plan (1 992-97)

(Rs. in Crores)

State Sector

1. Lend Acquisition and Development for:

(a) Residential use

648.00

(b) Economic Activities